

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417

IA/1707/ND/2023 IA/1713/ND/2023 IA/2152/ND/2022
IA/2249/ND/2022 IA/2816/ND/2022 in IB/3055/ND/2019

IN THE MATTER OF:

Global Energy Talent Pvt Ltd

...

Applicant

Under Section 10 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Jagdeep Singh Lamba

For the RP : Adv. Harshit kumar Rawat on behalf of RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/1713/ND/2023;-

Ld. Counsel for the Applicant as well as Ld. Counsel for the Suspended Directors are present. List this matter on **22.08.2024** for arguments.

IA/1707/ND/2023 IA/2152/ND/2022 IA/2249/ND/2022

IA/2816/ND/2022:-

List on **22.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)